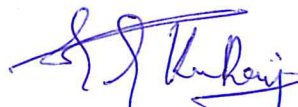


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.37/ BB/2017	-	For acceptance of Chairman's report	230/ 232	Tecnotree Convergence Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHARAN. A. KUKREJA CYRIL AMARCHAND MANGALDAS	APPLICANTS	

The matter is listed today for acceptance of Chairman's report for conducting meeting of equity shareholders and unsecured creditors.

As seen from the Chairman's report, majority of equity shareholders have approved the scheme. Similarly, the unsecured creditors present in the meeting have also approved the scheme and there is no dissent.

Hence, the Chairman's report on conducting the meeting of the equity shareholders and unsecured creditors is accepted.


MEMBER (J)